

Ministers of Maharashtra Mysore, the Committee would submit its report to the two Governments.

(b) to (c). Do not arise.

Township at Nahorkatiya

1010. Shrimati Mafida Ahmed: Will the Minister of Steel, Mines and Fuel be pleased to state the amount of expenditure spent so far for establishment of the new township at Nahorkatiya?

The Minister of Mines and Oil (Shri K. D. Malaviya): Oil India Limited has incurred an expenditure of Rs. 99.43 lakhs upto 31st March, 1961 for the establishment of the new township at Nahorkatiya.

Conditions of Service of High Court Judges

**1011. { Shri Aurobindo Ghosal:
Shri B. Das Gupta:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the order of the President issued under section 23A of the High Court Judges (Conditions of Service) Act, 1954 has been declared as invalid by the Calcutta High Court; and

(b) if so, on what grounds?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The validity of the Order made by the President under section 23A(1) of the High Court Judges (Conditions of Service) Act, 1954, in respect of vacations of the Calcutta High Court was challenged in a writ petition before that High Court but was dismissed by the High Court for want of jurisdiction. The Judges who heard the petition, however, expressed the view that the Order was invalid on the ground that the said section 23A under which the Order was made, was not within the legislative competence

of Parliament. As the petition has been dismissed, the correctness of this view of the Judges could not be tested in an appeal to the Supreme Court and is therefore to be regarded as obiter.

Durgapur Steel Plant

1012. Shri Aurobindo Ghosal: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the slag monkey of the Number Two blast furnace of Durgapur Steel Plant exploded in the first week of May, 1961;

(b) if so, whether it affected production; and

(c) if so, to what extent?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) There was no explosion of the slag monkey in the blast furnace.

(b) and (c). Do not arise.

Coal Analysis

1013. Shri Aurobindo Ghosal: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Coal Board has set up any laboratory for analysing coal samples; and

(b) if so, when and where?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No. The Coal Board has not set up any laboratory for analysing coal samples so far.

(b) Does not arise.

Stadia for School Children

1014. Shri Naval Prabhakar: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Delhi Administration propose to construct stadia for the school students; and